सत्यमेव जयते

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.11.2026

## N O T I C E

Please take notice that the following matters listed in the Court – IV on 17.11.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

| S. No. | Case No. | Name of the parties | Last Date of Hearing | Next Date of Hearing |
|---|---|---|---|---|
| **1.** | Comp. App. (AT) No. 34 of 2024 & I.A. No. 831, 834 of 2024 | CA Shyam Malpani<br>Vs.<br>National Financial Reporting Authority | **17.11.2026** | **26.11.2026** |
| **2.** | Comp. App. (AT) No. 306 of 2024 & I.A. No. 6599, 6600, 6601 of 2024 & 2197 of 2025, 4142 of 2026<br><br>**(With Defects) Part Heard** | CA Aravind Maiya<br>Vs.<br>National Financial Reporting Authority & Ors. | **17.11.2026** | **26.11.2026** |
| **3.** | Comp. App. (AT) (Ins) No. 1298 of 2025 | Tushar Raojibhai Patel<br>Vs.<br>Sterling Auxiliaries Pvt. Ltd. & Ors.<br><br>**With** | **17.11.2026** | **21.12.2026** |

| | | | | |
|---|---|---|---|---|
| **4.** | Comp. App. (AT) (Ins) No. 1308 of 2025 | Vishnu P. Patel<br>Vs.<br>Sterling Auxiliaries Pvt. Ltd. & Ors.<br><br>**With** | **17.11.2026** | **21.12.2026** |
| **5.** | Comp. App. (AT) (Ins) No. 1115 – 1117 of 2025 | Sterling Auxiliaries Pvt. Ltd.<br>Vs.<br>Manish Kumar Bhagat,<br>IRP of Sebacic India Ltd. & Ors. | **17.11.2026** | **21.12.2026** |

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar